

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s EAGLE COTTON PRIVATE LIMITED

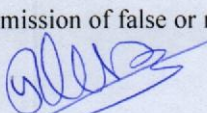
| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                       |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | M/s EAGLE COTTON PRIVATE LIMITED                                                                                                              |
| 2.      | Date of incorporation of corporate debtor                                          | 18 January, 2012                                                                                                                              |
| 3.      | Authority under which corporate debtor is incorporated / registered                | The Registrar of Companies under The Companies Act, 1956                                                                                      |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U17121GJ2012PTC068665                                                                                                                    |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Office No. 13, Sarathi Complex, Opp. Diamond Market, Liliya Road, Amreli Gujarat 365601.                                                      |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 06-11-2020                                                                                                                                    |
| 7.      | Liquidation commencement date of corporate debtor                                  | 06-11-2020<br>RECEIVED ON :09-11-2020                                                                                                         |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | CA Pradeep Kumar Kabra<br>Regn. No: IBBI/IPA-001/IP-P01104/2017-2018/11790                                                                    |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | Address: C-905, Ofira, VIP Road, Vesu, Surat-395007, Gujarat<br>Email: <a href="mailto:ippradeepkabra@gmail.com">ippradeepkabra@gmail.com</a> |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | M-19-20-21, Metro Tower, Ring Road, Surat-395002, Gujarat<br>Email: <a href="mailto:ippradeep.eagle@gmail.com">ippradeep.eagle@gmail.com</a>  |
| 11.     | Last date for submission of claims                                                 | 06-12-2020                                                                                                                                    |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s Eagle Cotton Private Limited on 06-11-2020.

The stakeholders of M/s Eagle Cotton Private Limited are hereby called upon to submit their claims with proof on or before 06-12-2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

  
CA Pradeep Kumar Kabra  
Liquidator in the matter of M/s Eagle Cotton Pvt. Ltd.  
Registration No. IBBI/IPA-001/IP-P01104 /2017-18/11790  
E-mail: [ippradeep.eagle@gmail.com](mailto:ippradeep.eagle@gmail.com)  
Date: 9th November, 2020  
Place: Surat

